

Court No. - 2

WWW.LIVELAW.IN

Case :- MISC. BENCH No. - 25848 of 2021

Petitioner :- Piyush Shrivastava (In Person) & Ors.

Respondent :- State Of U.P. Thru. Prin. Secy. Home Lko. & Ors.

Counsel for Petitioner :- Piyush Shrivastava, Shailendra Kumar Misra, Suchita Singh

Counsel for Respondent :- C.S.C., Subhash Chandra Pandey

Hon'ble Rakesh Srivastava, J.

Hon'ble Shamim Ahmed, J.

In pursuance of the order passed by this Court Sri Somen Barma, Deputy Commissioner of Police, West Zone, Lucknow, Sri Raj Kishore Pandey, Station House Officer, Police Station Wazirganj and Sri Tej Prakash Singh, the Investigating Officer are present in person.

The petitioners Piyush Srivastava, Shailendra Kumar Mishra and Ms. Suchita Singh are present.

Sri Arvind Kumar, Advocate has filed his vakalatnama along with counter affidavit on behalf of respondent no. 6. The same is taken on record.

A copy of the said counter affidavit has been served upon the counsel for the petitioners as well as Sri H.P. Srivastava, learned Additional Chief Standing Counsel appearing on behalf of State-respondents and Sri Subhash Chandra Pandey, learned counsel representing Bar Council of Uttar Pradesh.

Report dated 18.11.2021 along with photographs (32 in number) filed by Sri Somen Barma as well as the report dated 26.11.2021 submitted by the In-charge District Judge, Lucknow are taken on record.

Sri Somen Barma at the outset prays for a week's further time to complete the investigation and submit a comprehensive report in terms of the order passed by this Court earlier.

Let that be done.

As prayed, list on 30.11.2021.

The officers, who are present today, shall appear again on the date fixed.

Order Date :- 23.11.2021

Pradeep/-

(Shamim Ahmed, J.)

(Rakesh Srivastava, J.)